

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 123**

**IA(I.B.C)/2665(CH)2023**

**IA(I.B.C)/191(CH)2024**

**IA(I.B.C)/207(CH)2024**

**IA(I.B.C)/599(CH)2024**

**IA(I.B.C)/923(CH)2024**

**In**

**CP (IB) No.155/Chd/Pb/2021**

**(Admitted)**

**IN THE MATTER OF**

**Sheel Auto Industries Pvt. Ltd.**

...

**Petitioner**

**Under Section: 10, 19(2), 60(5), 66, IBC 2016**

**Rule: 11 of NCLT, 2016**

**Order delivered on 13.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.07.2024.

Sd/-

**Court Officer**